

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 79
ANSWERED ON 21/07/2025**

FOUR VERTICALS UNDER PMAY-(U)

**79. DR. ANIL SUKHDEORAO BONDE:
SHRI BRIJ LAL:
SHRI DEEPAK PRAKASH:
SHRI LAHAR SINGH SIROYA;
SHRI NARHARI AMIN:
SHRI BABURAM NISHAD:
SHRI SUBHASH BARALA:
SHRI SADANAND MHALU SHET TANAVADE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the four verticals under the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] operational till June, 2025;
- (b) the number of houses sanctioned, grounded, under construction and completed under each of the verticals of PMAY(U), State / UT-wise, as on June, 2025;
- (c) the total budgetary allocation made under PMAY(U) since its inception, year-wise and State / UT-wise;
- (d) the total expenditure incurred and funds released to States / UTs till June, 2025 under the scheme; and
- (e) the status of applications pending under PMAY(U) as on June, 2025?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (e): Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The BLC, AHP and ARH verticals of the scheme are implemented as Centrally Sponsored Scheme (CSS) through States and Union Territories (UTs). The ISS vertical is implemented as a Central Sector Scheme through Central

Nodal Agencies such as National housing Bank (NHB), State Bank of India (SBI) and Housing and Urban Development Corporation (HUDCO).

Based on the project proposal submitted by States/UTs, a total of 119.25 lakh houses including 7.09 lakh under PMAY-U 2.0 have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.81 lakh houses have been grounded and 93.5 lakh are completed/delivered to the beneficiaries across the country as on 30.06.2025. The vertical-wise and State/ UT-wise, details of houses sanctioned, grounded and completed as on 30.06.2025 is at Annexure I. The year-wise and State/UT-wise Central Assistance sanctioned under the scheme till June 2025 is at Annexure II. The year-wise and State/UT-wise Central Assistance released under the scheme till June 2025 is at Annexure III.

As per the Scheme Guidelines of PMAY-U 2.0, States/Union Territories (UTs) conduct demand survey in their respective jurisdiction and validate the beneficiaries to ascertain eligibility. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand. After fulfilling the procedures laid down in the Scheme Guidelines, the houses are approved by State Level Sanctioning and Monitoring Committee (SLSMC) and forwarded to Central Sanctioning and Monitoring Committee (CSMC) for consideration of release of Central Assistance. The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

Vertical-wise and State / UT-wise, details of houses sanctioned, grounded and completed under PMAY-U

Sl. No.		Name of the State/ UT	Beneficiary Led Construction (BLC)			Affordable Housing in Partnership (AHP) & In-situ Slum Redevelopment (ISSR)*			Affordable Rental Housing Complexes (ARHC) & Affordable Rental Housing (ARH)			Credit Linked Subsidy Scheme (CLSS) & Interest Subsidy Scheme
			Sanctioned	Grounded	Completed	Sanctioned	Grounded	Completed	Sanctioned	Grounded	Completed	Sanctioned/ Grounded/ Completed
1	States	Andhra Pradesh	16,12,109	14,91,489	7,68,311	2,69,667	2,69,667	2,43,145	1,388	-	-	65,521
2		Bihar	4,18,411	2,69,668	1,63,843	6,502	6,502	5,644	-	-	-	20,299
3		Chhattisgarh	2,23,975	2,09,866	1,87,881	38,397	37,973	31,244	2,222	-	-	37,550
4		Goa	5	5	4	-	-	-	-	-	-	3,141
5		Gujarat	1,70,510	1,49,212	1,40,314	1,79,580	1,79,204	1,56,761	5,002	4,549	2,602	6,43,787
6		Haryana	82,905	43,610	23,755	2,452	2,085	1,818	2,545	2,545	-	44,933
7		Himachal Pradesh	10,054	10,054	8,779	64	64	64	205	205	-	2,522
8		Jharkhand	1,92,574	1,77,231	1,37,172	35,687	18,240	7,321	-	-	-	15,160
9		Karnataka	1,80,798	1,65,333	1,41,881	2,96,359	2,36,260	1,45,100	-	-	-	1,06,929
10		Kerala	1,27,153	1,20,359	1,00,156	2,153	2,121	1,314	-	-	-	32,651
11		Madhya Pradesh	7,34,952	7,14,428	6,48,625	57,800	57,600	42,697	268	268	-	1,73,381
12		Maharashtra	2,57,191	2,08,556	1,42,090	3,66,806	3,15,324	2,26,009	-	-	-	6,25,050
13		Odisha	1,84,366	1,58,814	1,39,848	18,217	14,349	12,269	-	-	-	12,756
14		Punjab	82,871	69,243	48,664	1,595	426	426	-	-	-	48,804
15		Rajasthan	1,43,565	1,06,008	60,654	41,888	40,193	25,303	2,928	2,928	480	1,48,362
16		Tamil Nadu	4,04,058	4,03,130	3,68,817	1,46,253	1,46,253	1,17,685	61,411	55,326	36,450	1,20,114
17		Telangana	1,13,681	-	-	1,59,628	1,46,577	1,35,181	14,490	-	-	88,446
18		Uttar Pradesh	17,48,159	15,35,927	14,89,940	71,420	68,347	56,509	1,112	-	-	1,55,456
19		Uttarakhand	25,190	24,389	15,132	18,496	18,480	7,466	170	170	170	19,919
20		West Bengal	5,25,499	5,17,892	3,78,838	3,984	2,348	1,084	-	-	-	85,622
Sub- total (States) :-			72,38,026	63,75,214	49,64,704	17,16,948	15,62,013	12,17,040	91,741	65,991	39,702	24,50,403
21	North East States	Arunachal Pradesh	11,770	7,130	6,459	1,536	1,536	1,536	-	-	-	73
22		Assam	1,81,128	1,65,235	1,25,857	64	64	-	2,222	-	-	3,799
23		Manipur	52,286	49,329	18,099	-	-	-	-	-	-	233
24		Meghalaya	4,554	3,877	1,780	-	-	-	-	-	-	204
25		Mizoram	36,789	36,740	24,024	142	142	142	-	-	-	2,219
26		Nagaland	29,973	29,966	28,226	1,054	1,054	702	-	-	-	40
27		Sikkim	110	110	30	-	-	-	-	-	-	189
28		Tripura	84,136	81,544	73,194	4,005	4,005	1,929	-	-	-	2,848
Sub- total (N.E. States) :-			4,00,746	3,73,931	2,77,669	6,801	6,801	4,309	2,222	-	-	9,605
29	Union Territories	A&N Island	23	23	23	329	329	33	-	-	-	24
30		Chandigarh	-	-	-	-	-	-	2,195	2,195	2,195	1,256
31		DNH & DD	1,098	1,098	601	1,531	1,531	1,531	-	-	-	7,318
32		Delhi	-	-	-	-	-	-	-	-	-	29,976
33		J&K	39,152	38,727	28,530	1,272	-	-	336	336	336	3,432
34		Ladakh	860	860	766	369	77	62	-	-	-	54
35		Puducherry	14,290	13,779	9,203	-	-	-	-	-	-	2,152
Sub- total (UT) :-			55,423	54,487	39,123	3,501	1,937	1,626	2,531	2,531	2,531	44,212
Grand Total :-			76,94,195	68,03,632	52,81,496	17,27,250	15,70,751	12,22,975	96,494	68,522	42,233	25,04,220

* In addition 4.01 lakh houses grounded and 3.41 lakh completed for slum dwellers under JnNURM during mission period.

Annexure II referred in reply to RSUQ No. 79 due for 21-07-2025

Year-wise and State / UT-wise Central Assistance sanctioned under PMAY-U

Sr. No.		State/ UT	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	Total
1	States	Andhra Pradesh	2,080.27	4.61	3,597.72	1,770.44	6,331.65	6,229.57	5,399.04	2,950.69	752.16	475.79	130.37	29,722.30
2		Bihar	504.39	516.82	699.39	1,269.15	637.82	549.52	177.75	54.89	194.90	1,501.86	804.99	6,911.48
3		Chhattisgarh	51.03	218.59	907.01	875.47	482.94	513.14	821.49	647.34	59.27	-	193.59	4,769.87
4		Goa	0.13	0.20	2.13	8.99	9.82	36.95	7.98	8.56	-	-	-	74.76
5		Gujarat	1,117.47	448.80	1,504.65	4,214.40	2,498.80	3,031.85	3,971.94	3,661.01	178.89	-	315.53	20,943.34
6		Haryana	151.13	15.80	823.35	403.34	187.04	287.71	177.47	125.79	-	228.84	-	2,400.47
7		Himachal Pradesh	14.49	22.97	39.73	5.37	23.00	41.12	41.64	20.53	5.33	-	-	214.18
8		Jharkhand	179.65	628.22	833.21	222.54	501.14	243.04	885.76	109.72	-	-	213.98	3,817.26
9		Karnataka	843.86	995.09	2,322.47	2,303.94	1,017.86	862.11	894.14	308.34	256.09	-	-	9,803.90
10		Kerala	43.28	273.38	609.03	477.78	179.37	296.37	451.40	253.82	116.28	-	-	2,700.71
11		Madhya Pradesh	618.35	1,465.15	2,825.56	3,388.46	1,669.30	1,258.89	3,032.52	1,311.36	142.53	-	293.12	16,005.24
12		Maharashtra	12.50	1,015.81	1,122.04	6,509.14	2,973.05	3,644.52	4,529.45	3,008.84	430.50	-	569.43	23,815.28
13		Odisha	166.97	194.90	454.28	725.00	185.55	310.84	826.94	30.98	281.54	79.92	99.47	3,356.39
14		Punjab	0.84	420.57	32.49	192.14	545.13	295.20	239.15	451.66	-	-	184.20	2,361.38
15		Rajasthan	394.24	46.45	309.20	501.63	572.82	804.23	777.01	1,585.89	565.29	358.23	186.08	6,101.07
16		Tamil Nadu	547.93	1,418.69	1,717.16	2,073.20	1,794.01	1,465.21	1,236.66	625.26	158.35	-	-	11,036.47
17		Telangana	566.38	4.79	1,568.44	341.98	384.76	1,005.21	380.01	193.94	-	1,705.22	-	6,150.73
18		Uttar Pradesh	198.80	124.68	3,763.52	8,746.65	4,944.29	3,644.67	2,107.56	2,071.99	2,360.54	838.42	2,134.76	30,935.88
19		Uttarakhand	138.71	23.33	129.89	134.24	135.12	127.88	230.91	200.59	44.12	-	-	1,164.79
20		West Bengal	1,006.47	789.64	876.23	1,965.68	1,053.12	1,860.86	2,104.64	309.14	-	-	-	9,965.78
Sub- total (States) :-			8,636.89	8,628.49	24,137.50	36,129.54	26,126.59	26,508.89	28,293.46	17,930.34	5,545.79	5,188.28	5,125.49	1,92,251.25
21	North East States	Arunachal Pradesh	77.39	0.47	51.92	2.23	11.39	0.62	31.69	0.19	-	119.50	-	295.40
22		Assam	0.25	109.63	586.25	42.32	713.29	276.26	491.80	146.29	203.13	-	345.71	2,914.93
23		Manipur	0.01	120.46	214.58	197.16	0.10	172.14	83.66	0.51	-	-	-	788.62
24		Meghalaya	0.58	0.48	10.81	21.95	36.97	1.20	0.25	0.11	-	-	-	72.35
25		Mizoram	156.92	0.11	268.10	5.74	7.89	141.67	15.51	5.03	-	-	-	600.97
26		Nagaland	41.73	142.57	0.07	165.99	90.97	50.59	0.07	0.02	-	-	-	492.01
27		Sikkim	0.02	-	1.70	0.18	0.38	1.57	1.41	0.62	-	-	-	5.88
28		Tripura	78.37	514.21	278.18	86.95	73.22	145.89	121.96	70.03	97.58	-	-	1,466.39
Sub- total (N.E. States) :-			355.27	887.93	1,411.61	522.52	934.21	789.94	746.35	222.80	300.71	119.50	345.71	6,636.55
29	Union Territories	A&N Island	-	-	0.34	0.05	-	5.39	0.03	0.03	-	-	-	5.84
30		Chandigarh	0.02	0.09	1.17	3.42	8.24	9.18	3.49	3.18	-	-	-	28.79
31		DNH & DD	0.62	10.59	33.23	30.48	32.53	45.55	27.91	33.49	-	-	-	214.40
32		Delhi	2.03	2.63	55.92	230.17	144.27	144.15	46.85	66.52	-	-	-	692.54
33		J&K	1.16	43.90	60.03	176.57	133.44	25.30	156.15	6.40	55.16	28.62	-	686.73
34		Ladakh	15.98	3.21	5.14	1.78	3.25	0.43	-	0.07	-	-	-	29.86
35		Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-
36		Puducherry	0.08	41.47	44.45	38.21	25.21	39.75	28.07	9.74	27.15	10.06	-	264.19
Sub- total (UT) :-			19.89	101.89	200.28	480.68	346.94	269.75	262.50	119.43	82.31	38.68	-	1,922.35
Grand Total :-			9,012.05	9,618.31	25,749.39	37,132.74	27,407.74	27,568.58	29,302.31	18,272.57	5,928.81	5396.30*	5,471.20	2,00,860*

* Includes ₹ 50 cr. Released to CNA for disbursement of interest subsidy under ISS vertical of PMAY-U 2.0

Annexure III referred in reply to RSUQ No. 79 due for 21-07-2025

Year-wise and State / UT-wise Central Assistance released under PMAY-U

Sr. No	State/ UT	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	Total
1	Andhra Pradesh	369.30	235.73	2,675.63	3,465.39	918.79	2,417.09	2,464.92	6,098.84	5,154.59	-	-	23,800.26
2	Bihar	122.16	287.43	436.89	504.52	528.23	571.50	92.30	227.86	597.11	360.70	922.74	4,651.45
3	Chhattisgarh	119.65	60.47	504.28	419.12	724.64	689.95	389.13	698.43	483.13	177.79	50.00	4,316.60
4	Goa	0.13	0.20	2.06	9.35	9.82	36.95	7.98	8.56	-	-	-	75.04
5	Gujarat	459.70	539.31	1,108.65	3,923.57	1,863.33	3,029.14	4,099.44	3,987.97	655.81	-	99.95	19,766.86
6	Haryana	110.48	8.98	150.30	368.75	247.73	287.71	173.90	125.79	199.86	-	50.00	1,723.50
7	Himachal Pradesh	9.32	11.53	17.07	25.21	29.97	32.81	47.04	19.44	9.61	9.64	3.00	214.66
8	Jharkhand	110.39	193.62	670.07	419.46	331.12	535.15	258.32	311.31	158.44	1.45	226.25	3,215.57
9	Karnataka	413.97	195.01	1,695.29	728.79	752.59	1,089.87	533.48	1,141.07	618.02	6.17	205.20	7,379.45
10	Kerala	33.30	55.22	258.53	660.88	265.94	173.58	378.88	241.64	225.48	83.67	122.24	2,499.36
11	Madhya Pradesh	301.08	420.12	2,361.22	2,722.58	1,044.95	2,411.03	2,003.46	2,739.99	1,280.27	270.31	-	15,555.00
12	Maharashtra	12.50	575.60	795.32	3,283.65	2,191.97	3,689.51	3,380.40	3,851.58	1,542.86	313.56	-	19,636.94
13	Odisha	169.64	111.04	157.38	411.78	320.97	386.39	333.66	295.45	293.44	26.50	104.76	2,611.01
14	Punjab	4.63	66.42	93.59	181.61	188.08	506.41	255.88	349.88	179.28	123.23	143.13	2,092.15
15	Rajasthan	190.61	104.83	180.23	398.11	600.89	788.65	1,013.79	733.65	683.20	223.52	502.85	5,420.35
16	Tamil Nadu	129.35	637.75	1,194.00	1,408.78	1,992.30	1,575.24	1,578.91	722.15	877.57	222.05	88.27	10,426.38
17	Telangana	328.52	141.69	772.08	341.98	384.76	775.36	294.95	193.94	485.00	18.70	169.99	3,906.96
18	Uttar Pradesh	123.89	78.01	1,619.04	4,630.95	4,096.89	4,859.54	3,915.16	2,290.34	4,451.37	1,129.95	738.83	27,933.98
19	Uttarakhand	66.40	29.50	130.59	79.85	79.95	160.76	90.27	172.71	130.84	62.13	54.81	1,057.80
20	West Bengal	102.55	447.10	779.74	1,294.39	931.36	1,606.02	431.24	1,138.22	945.32	515.70	716.29	8,907.93
Sub- total (States) :-		3,177.57	4,199.57	15,601.96	25,278.73	17,504.25	25,622.66	21,743.11	25,348.83	18,971.19	3,545.07	4,198.32	1,65,191.25
21	Arunachal Pradesh	27.77	28.90	20.80	11.07	21.31	8.57	27.71	0.19	14.84	5.00	8.49	174.66
22	Assam	0.25	13.84	326.23	15.08	494.45	125.50	182.53	395.40	395.86	272.21	124.15	2,345.51
23	Manipur	0.01	23.40	136.38	12.19	65.09	99.94	0.14	98.82	35.95	53.72	-	525.63
24	Meghalaya	0.58	0.19	4.49	0.99	0.64	1.30	16.97	4.59	13.56	5.46	15.47	64.23
25	Mizoram	15.90	0.11	60.35	34.07	7.89	71.92	15.51	163.15	43.36	65.19	24.95	502.41
26	Nagaland	16.29	60.54	9.74	65.31	14.48	106.43	34.19	0.02	86.41	24.96	-	418.36
27	Sikkim	0.02	-	1.29	1.80	0.38	1.57	1.41	0.62	-	-	-	7.09
28	Tripura	30.42	287.40	160.30	150.99	166.45	233.95	63.44	58.70	92.81	48.42	49.03	1,341.94
Sub- total (N.E. States) :-		91.22	414.39	719.59	291.51	770.71	649.19	341.90	721.49	682.79	474.95	222.09	5,379.83
29	A&N Island	-	-	0.23	0.05	0.17	0.46	1.06	0.97	-	-	-	2.93
30	Chandigarh	0.02	0.09	1.17	3.42	8.24	9.18	3.49	3.18	-	-	-	28.78
31	DNH & DD	0.62	1.46	27.47	27.88	35.89	45.55	27.91	33.49	-	4.29	-	204.56
32	Delhi	2.03	2.63	55.92	230.17	144.27	144.15	46.85	66.52	-	-	-	692.53
33	J&K	1.16	2.24	50.88	34.22	99.78	131.54	44.37	79.31	39.97	40.00	-	523.48
34	Ladakh	7.88	-	7.60	1.36	-	0.86	4.44	0.07	1.85	1.18	-	25.23
35	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-
36	Puducherry	0.08	4.57	42.68	15.45	51.09	37.10	17.61	23.49	31.11	9.49	4.02	236.69
Sub- total (UT) :-		11.78	10.99	185.96	312.56	339.43	368.84	145.73	207.03	72.92	54.95	4.02	1,714.21
Grand Total :-		3,280.57	4,624.94	16,507.50	25,882.79	18,614.39	26,640.70	22,230.73	26,277.36	19,726.91	4124.09*	4,424.43	172334.4*

* Includes ₹ 50 cr. Released to CNA for disbursement of interest subsidy under ISS vertical of PMAY-U 2.0